

RAJYA SABHA

Monday, The 14th December, 2015/23rd Agrahayana, 1937 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

MEMBER SWORN

MR. CHAIRMAN: Oath or affirmation ...*(Interruptions)*...

सुश्री मायावती (उत्तर प्रदेश): माननीय सभापति जी, पंजाब में ...*(व्यवधान)*...

Shri Narendra Kumar Swain (Odisha)

OBITUARY REFERENCE

MR. CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of Shri Sharad Anantrao Joshi, a former Member of this House, on the 12th of December, 2015, at the age of 80 years.

Born in September, 1935, in Satara district of Maharashtra, Shri Joshi was educated at Sydenham College of Commerce and Economics, Mumbai and in Lausanne, Switzerland.

An agriculturist and economist, Shri Joshi served in the Indian Postal Service and as a Lecturer of Economics in the College of Commerce, Kolhapur, Pune University from 1957 to 1958. He also served in the International Bureau Universal Postal Union, Berne, from 1968 to 1977. He undertook several programmes to generate awareness amongst the displaced farmers in the Narmada Valley. He was the founder of the *Shetakari Sanghatana*, a farmers' organisation in Maharashtra in 1978 and of the *Shetakari Mahila Aghadi*, a leading women farmers' organisation for women's property rights. He led several agitations for remunerative prices of agricultural produce and electricity tariffs. He also undertook a massive social exercise to educate farmers on W.T.O. He was also a member of several organisations including the Advisory Board, World Agricultural Forum, U.S.A; the Governing Body of the Indian Council of Agricultural Research (ICAR) and the Steering Committee of the GEF-World Bank Project on Capacity Building on Bio Safety.

Shri Joshi was a journalist and writer and has several books in Marathi, Hindi and English to his credit. He was the Founder and National President of the Swatantra Bharat Paksha.

Shri Sharad Anantrao Joshi represented the State of Maharashtra in this House, from July, 2004 to July, 2010.

In the passing away of Shri Sharad Anantrao Joshi, the country has lost an able parliamentarian, a dedicated social worker and an activist for farmers' rights.

We deeply mourn the passing away of Shri Sharad Anantrao Joshi.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

PAPERS LAID ON THE TABLE

सुश्री मायावती (उत्तर प्रदेश): माननीय सभापति महोदय, ...(व्यवधान)...

श्री सभापति: कृपया पहले Papers को lay होने दीजिए। ...(व्यवधान)...

- I. Notifications of the Ministry of Environment, Forest and Climate Change**
- II. Reports and Accounts (2014-15) of the National Tiger Conservation Authority (NTCA), New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): Sir, on behalf of Shri Prakash Javadekar, I lay on the Table:

- I. (i) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 2460 (E), dated the 10th September, 2015, amending Notification No. S.O. 1403 (E), dated the 4th September, 2006, to substitute certain entries in the original Notification, under sub-section (2) of Section 63 of the Wild life (Protection) Act, 1972. [Placed in Library. *See* No. L.T.3531/16/15]
- (ii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 2453 (E), dated the 8th September, 2015, amending Notification No. S.O. 1174 (E), dated the 18th July, 2007, to substitute certain entries in the original Notification, under Section 26 of the Environment (Protection) Act, 1986. [Placed in Library. *See* No. L.T.3530/16/15]